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रहे हैं बिलकुल गलत बात है। मैं तो एक नीति का सवाल उठा रहा हूं और इस बारे में मैंने माननीय मंत्री जी को कई बार लिखा, यहां पर सवाल किया लेकिन उन्होंने कोई रेस्पोंड नहीं किया। उन्होंने मेरे प्रक्त का जवाब नहीं दिया और उस को रिजेक्ट कर दिया। हम यहां पर जनता के प्रतिनिधि बन कर आये हैं और खिलवाड़ करने के लिए नहीं ग्राये हैं।

SHRI MOHD. STAFI QURESHI: The information which I have with me is that this Mr. Verma, v ho immolated himself before the Parliament House or the Central Secretariat, at the ':me when he died v. as not a Railway employee. He was discharged from servk c some four years ago. And I am subject to correction. That is why I should be j ven time...

(Inti rruption).

श्री जगदम्बी प्रसाद यादव: श्री कुरेशी साहब, मैं आप से विनम्रता पूर्वक यह कहना चाहता हूं कि अगर कोई जानकार अनजान बनना चाहते हैं तो उसका भी कोई इलाज हो सकता है?

SHRI MOHD. IHAFI QURESHI: I am not vielding...

{In erruptiari).

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Mr. Yad iv, do not enter into a dialogue now.

SHRI MOHD. SHAFI QURESHI: That is why I requested the hon. Member that I shall get the t Jll details and submit to him. In case he wants to discuss further, he is welcome to come to me at any time. Sir, with these v ords, I commend the Bill to the House.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The question is:

"That the Sill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, as passed by the Iok Sabha, be taken into consideration."

MGIPCBE—S4—19/RSS/ND/73—29-3-74—59?

The motion was adopted.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause I the Enacting Formula and the Title were added to the Bill.

SHRI MOHD. SHAFI QURESHI: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Konkan Passenger Ships (Acquisition) Bill, 1973

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Konkan Passenger Ships (Acquisition) Bill. 1973, as passed by the Lok Sabha at its sitting held on the 19th December, 1973."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI V. R. RAJU): The House stands adjourned till 1! A.M. tomorrow, the 20th December.

The House then adjourned at twentyeight minutes past five of the clock till eleven of the clock on Thursday, the 20th December. 1973.